

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated, the 20th November, 2023

No. HCM.II/12/2014/Estt/143

In partial modification of notification No. HCM.II/12/2014/136, dated 20.04.2023, the designation of Shri Kerbor J Lyngdoh appearing at sl.no. 8, may be read as Registrar (Administration), High Court of Meghalaya instead of Joint Registrar (Listing), upon the incumbent officer having joined the above-mentioned office with effect from 13.11.2023.

REGISTRAR GENERAL

Memo. No. HCM.II/12/2014/Estt/143-A

Dated, the 20th November, 2023

Copy to:-

1. The P.S to Hon'ble Mr. Justice H.S.Thangkhiew, Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of His Lordships kind information.
2. The P.S to Hon'ble Mr. Justice W.Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordships kind information.
3. The Advocate General of Meghalaya, Shillong for favour of kind information.
4. The Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of kind information.
5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong, for favour of kind information.
6. Shri K.J.Lyngdoh, Registrar (Administration), High Court of Meghalaya, Shillong for favour of kind information and necessary action.
7. Smti A.Y.Sarki, Joint Registrar, High Court of Meghalaya, Shillong for favour of kind information.
8. The DDG/SIO, National Informatics Center (NIC), Meghalaya Shillong for favour of kind information.
9. Smti S.Lanong, Assistant Registrar, High Court of Meghalaya, Shillong for favour of kind information.
10. Smti T.Yangi, Senior Advocate & Additional Advocate General of Meghalaya, Shillong for favour of kind information.
- ✓ 11. The System Analyst, High Court of Meghalaya, for uploading the same in the official website.
12. Office file.


REGISTRAR GENERAL

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20/11/23